

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. †3248
TO BE ANSWERED ON THE 5th AUGUST, 2022**

MEDICAL COLLEGES IN ASPIRATIONAL DISTRICTS

**†3248. SHRI SUNIL KUMAR SONI:
SHRI VIJAY BAGHEL:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
SHRI ARUN SAO:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has announced to set up medical colleges in all the aspirational districts of the country;
- (b) if so, the number of aspirational districts where medical colleges have been set up under the centrally sponsored scheme formulated in this regard, State/UT-wise including Chhattisgarh and Maharashtra;
- (c) the details of the funds released by the Government under the said scheme, State/UT-wise;
- (d) the reasons for delay in setting up of medical colleges in the aspirational districts of Chhattisgarh and Maharashtra; and
- (e) the efforts being made by the Government for effective and smooth implementation of the said scheme?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. Under the Scheme, 157 new medical colleges have been approved in three phases including 40 in aspirational districts. Of these 17 medical colleges are functional. The details of these medical colleges approved in aspirational districts along with details of funds released are at Annexure-I.

As per the Scheme guidelines, the State Government is the implementing agency and the planning, execution and commissioning of the project is done by the State Governments.

Annexure-I**Details of medical colleges approved in Aspirational Districts (AD)****(Rs. in crore)**

Sl. No.	State/UT	Phase	Districts	Approved Cost	Central Share	Central Share Released
1	Andhra Pradesh	III	Paderu (Vishakhapatnam)	325	195	103.04
2	Assam	I	Dhubri	189	170.10	170.10
3	Bihar	I	Purnia	189	113.40	113.40
		II	Sitamarhi	250	150	150
		II	Jamui	250	150	150
4	Chhattisgarh	I	Rajnandgaon	189	113.40	113.40
		III	Korba	325	195	90
		III	Mahasamund	325	195	90
		III	Kanker	325	195	90
5	Gujarat	III	Narmada	325	195	136
6	Himachal Pradesh	I	Chamba	189	170.10	170.10
7	Jharkhand	I	Dumka	189	113.40	113.40
		I	Hazaribagh	189	113.40	113.40
		I	Palamu (Daltonganj)	189	113.40	113.40
		II	Chaibasa (Singhbhum)	250	150	150
		I	Baramulla	189	170.10	170.10
8	Jammu & Kashmir	III	Handwara (Distt. Kupwara)	325	292.50	173
		III	Yadgiri	325	195	195
10	Madhya Pradesh	I	Khandwa	189	113.40	113.40
		I	Vidisha	189	113.40	113.40
		III	Rajgarh	325	195	50
		III	Singrauli	325	195	50
11	Maharashtra	III	Nandurbar	325	195	150
12	Odisha	I	Bolangir	189	113.40	113.40
		I	Koraput	189	113.40	113.40
		III	Kalahandi	325	195	100
13	Rajasthan	II	Dholpur	250	150	150
		III	Baran	325	195	100
		III	Jaisalmer	325	195	100
		III	Karauli	325	195	100
		III	Sirohi	325	195	100
14	Tamil Nadu	III	Ramanathapuram	325	195	195
		III	Virudhunagar	325	195	195
15	Uttar Pradesh	I	Bahraich	189	113.40	113.40
		II	Fatehpur	250	150	150
		II	Siddharthnagar (Domariyaganj)	250	150	150
		III	Chandauli	325	195	100
		III	Sonbhadra	325	195	100
16	Uttarakhand	III	Haridwar	325	292.50	125
		III	Rudrapur, Distt. Udham Singh Nagar	325	292.50	125